

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Crl.) No(s). 7496/2018

VINOD GUPTA & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(FOR ADMISSION and I.R.)

Date : 20-11-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Abhishek Roy, Adv.
Mr. Anupam Lal Das, AOR

For Respondent(s)

Mr. Anubhav Gupta, Adv.
Mr. B.P. Singh, Adv.
Mr. Shakti Singh, Adv.
Ms. Sakshi Kakkar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent Nos.1 and 3 but none has entered appearance.

Four weeks' time is granted to respondent No.2 for filing counter affidavit.

Being criminal matter, Registry to process the matter for listing before the Hon'ble Court, as per rules, after completion of period of four weeks.

ANIL LAXMAN PANSARE
Registrar